

Engaged in the activities of manufacturing and export of Ductile Iron Casting at Uluberia, Howrah, West Bengal

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	GEMUS ENGINEERING LIMITED CIN: U27109WB1996PLC081038 PAN: AAACG9719R
2.	Address of the registered office	E/3/4 Gillander House 8, N S Road, Kolkata-700001, West Bengal, India
3.	URL of website	Not Known
4.	Details of place where majority of fixed assets are located	Land around 9.25 cottah at District Howrah, Police Station & A.D.S.R office Uluberia, Mouza- Manickpur
5.	Installed capacity of main products/ services	N/A
6.	Quantity and value of main products/services sold in last financial year	N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements for F.Y. 2022-23.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained by sending email to: gemus.ibt@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by sending e-mail to: gemus.ibt@gmail.com
10.	Last date for receipt of expression of interest	Saturday, 31 st August, 2024
11.	Date of issue of provisional list of prospective resolution applicants	Tuesday, 10 th September, 2024
12.	Last date for submission of objections to provisional list	Monday, 16 th September, 2024
13.	Date of issue of final list of prospective resolution applicants	Wednesday, 25 th September, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Monday, 30 th September, 2024
15.	Last date for submission of resolution plans	Thursday, 31 st October, 2024
16.	Process email id to submit Expression of Interest	gemus.ibt@gmail.com



Notes:

1. The above timelines are subject to grant of extension of the CIRP period by the Hon'ble NCLT.
2. The Prospective Resolution Applicants who had submitted the EoI in pursuance to the Form-G dated June 29, 2024 as published by the IRP, are not required to submit fresh EoIs.



Anil Anchalia

Anil Anchalia

Resolution Professional

Regn. No. IBBI/PA-001/IP-P00049/2017-2018/10123

AFA No. AA1/10123/02/101224/106518, **valid till** 10.12.2024

Regd. Address : 16B Robert Street, 2nd Floor, Kolkata-700012

Regd. E-mail Id : anilanchalia@yahoo.com

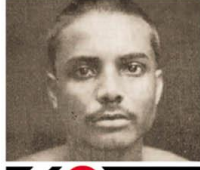
For Gemus Engineering Limited

Date: 13.08.2024

Place: Kolkata

Business Standard

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR GEMUS ENGINEERING LIMITED Engaged in the activities of manufacturing and export of Ductile Iron Casting at Uluberia, Howrah, West Bengal (Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)	
RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLPNo. GEMUS ENGINEERING LIMITED CIN:U27109WB1996PLC081038 PAN:AAACG9719R
2.	Address of the registered office E/3/4 Gillander House, 8, N S Road, Kolkata -700001, West Bengal, India
3.	URL of website Not Known
4.	Details of place where majority of fixed assets are located Land around 9.25 cottah at District Howrah, Police Station & A.D.S.R office Uluberia, Mouza- Manickpur
5.	Installed capacity of main products/services N/A
6.	Quantity and value of main products/services sold in last financial year N/A, there is no revenue from operations in the company as is evident from its last available audited financial statements for F.Y. 2022-23.
7.	Number of employees/workmen NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at: Details can be obtained by sending email to: gemus.ibc@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at: Details can be obtained by sending e-mail to: gemus.ibc@gmail.com
10.	Last date for receipt of expression of interest Saturday, 31st August, 2024
11.	Date of issue of provisional list of prospective resolution applicants Tuesday, 10th September, 2024
12.	Last date for submission of objections to provisional list Monday, 16th September, 2024
13.	Date of issue of finalist of prospective resolution applicants Wednesday, 25th September, 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants Monday, 30th September, 2024
15.	Last date for submission of resolution plans Thursday, 31st October, 2024
16.	Process email id to submit Expression of Interest gemus.ibc@gmail.com
Notes: 1. The above timelines are subject to grant of extension of the CIRP period by the Hon'ble NCLT. 2. The Prospective Resolution Applicants who had submitted the Eol in pursuance to the Form-G dated June 29, 2024 as published by the IRP, are not required to submit fresh Eols.	
Sd/- Anil Anchalia Resolution Professional Regn.No.IBBI/IPA-001/IP-P00049/2017-2018/10123 AFA No.AA1/10123/02/101224/106518, valid till 10.12.2024 Regd. Address :16B Robert Street, 2nd Floor, Kolkata-700012 Regd. E-mail Id: anilanchalia@yahoo.com For Gemus Engineering Limited	
Date :13.08.2024 Place : Kolkata	



একদিন

এগিয়ে চলার সঙ্গী

8

সেলুলার জেলে বিপ্লবী ইন্দুভূষণের আত্মবলিদান

আরমবাগে চিকিৎসার গাফিলতিতে রোগী মৃত্যুর অভিযোগ

কলকাতা ১৩ আগস্ট ২০২৪ ২৮ আবেণ ১৪৩১ মঙ্গলবার অষ্টাদশ বর্ষ ৬৫ সংখ্যা ৮ পাতা ৩.০০ টাকা ■ Kolkata 13.8.2024, Vol.18, Issue No. 65 8 Pages, Price 3.00



সংশ্লিষ্ট বিস্তারিত	
১. প্যান এবং সিন/এলএলপি নং সহ কর্পোরেট ডেটরের নাম	জিমা স ইঞ্জিনিয়ারিং লিমিটেড CIN : U27109WB1996PLC081038 PAN : AAACG9719R
২. রেজিস্টার্ড অফিসের ঠিকানা	ই/৩/৪ জিলাদার হাউস, ৮, এন এস রোড, কলকাতা - ৭০০০০১, পশ্চিমবঙ্গ, ভারত
৩. ওয়েবসাইটের ইউআরএল	জ্ঞাত নয়
৪. যেখানে অধিকাংশ স্থায়ী সম্পদ অবস্থিত তার বিস্তারিত	জেলা হাওড়ায় জমি প্রায় ৯.২৫ কাঠা, থানা এবং এডিএসআর অফিস উলুবেড়িয়া, মৌজা - মানিকপুর
৫. প্রধান পণ্য/পরিষেবা উৎপাদন ক্ষমতা	প্রযোজ্য নয়
৬. বিগত আর্থিক বর্ষে প্রধান পণ্য/ পরিষেবা বিক্রির পরিমাণ এবং মূল্য	প্রযোজ্য নয়, গত আর্থিক বর্ষ ২০২২-২৩ প্রাপ্ত নিরীক্ষিত আর্থিক প্রতিবেদন থেকে কোম্পানির পরিচালনায় কোনও রাজস্ব নেই
৭. কর্মী/কাজের লোকের সংখ্যা	নেই
৮. বিগত দুই বছরের, বিনিয়োগকারীগণের তালিকা, প্রক্রিয়াগত সংশ্লিষ্ট ঘটনা (শিডিউলড সহ) প্রাপ্ত আর্থিক প্রতিবেদন সহ পরবর্তী	বিস্তারিত পাওয়া যাবে ইমেল পাঠিয়ে : gemus.ibt@gmail.com
৯. প্রস্তাবক আবেদনকারীগণের যোগ্যতার বিষয় পাওয়া যাবে সংশ্লিষ্ট কোডের ধারা ২৫(২) (এইচ) অধীনে	বিস্তারিত পাওয়া যাবে ইমেল পাঠিয়ে : gemus.ibt@gmail.com
১০. আগ্রহ প্রকাশক আত্মন গ্রহণের শেষ তারিখ	শনিবার ৩১ আগস্ট, ২০২৪
১১. সম্ভাব্য প্রস্তাবক আবেদনকারীগণের সাময়িক তালিকা ইস্যুর তারিখ	মঙ্গলবার ১০ সেপ্টেম্বর ২০২৪
১২. সাময়িক তালিকার বিষয়ে আপত্তি দাখিলের শেষ তারিখ	সোমবার ১৬ সেপ্টেম্বর ২০২৪
১৩. সম্ভাব্য প্রস্তাব আবেদনকারীগণের চূড়ান্ত তালিকা ইস্যুর তারিখ	বুধবার ২৫ সেপ্টেম্বর ২০২৪
১৪. মেমোরান্ডাম, মূল্যায়ণ ম্যাট্রিক্স এবং প্রস্তাব পরিকল্পনা অনুরোধ ইস্যুর তারিখ	সোমবার ৩০ সেপ্টেম্বর ২০২৪
১৫. রেজালিউশন প্ল্যান জমা দেওয়ার শেষ তারিখ	বৃহস্পতিবার ৩১ অক্টোবর ২০২৪
১৬. ইওআই দাখিলের প্রক্রিয়া ইমেল আইডি	gemus.ibt@gmail.com
দ্রষ্টব্য : ১. মহামান্য এনসিএলটি কর্তৃক সিআইআরপি-র মেয়াদ সম্প্রসারণে অনুমোদন উপরোক্ত সময়সীমা সাপেক্ষে। ২. সম্ভাব্য প্রস্তাব আবেদনকারীগণ যারা ফর্ম জি অনুসারে ইওআই জমা দিয়েছেন আইআরপি দ্বারা ২৯ জুন ২০২৪ তারিখে প্রকাশিত, নতুন ইওআই জমা দেওয়ার আবশ্যিকতা নেই।	
স্বা/- অনিল আঞ্চলিয়া প্রস্তাব পেশাদার রেজি. নং IBBI/PA-001/IP-P00049/2017-2018/10123 এএফএ নং AA1/10123/02/101224/106518, বৈধ ১০.১২.২০২৪ পর্যন্ত রেজি. ঠিকানা - ১৬বি, রবার্ট স্ট্রিট, ৩য় তল, কলকাতা - ৭০০০১২ রেজি. ইমেল আইডি - anilanchalia@yahoo.com জিমা স ইঞ্জিনিয়ারিং লিমিটেড-এর পক্ষে	
তারিখ : ১৩.০৮.২০২৪ স্থান : কলকাতা	